

(A-11)

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW

C.A.No.256/92

A.K. Srivastava, :::::::::: Applicant

Vs.

Union of India &
Others. :::::::::: Respondents

Hon.Mr.Justice U.C.Srivastava,V.C.

Hon. Mr.V.K. Seth, A.M.

(By Hon.Mr.Justice U.C.Srivastava,V.C.)

The applicant, in his personal capacity describing himself as Treasurer of All India Association of Inspectors of Post Offices and Assistant Superintendant of Post Offices has approached this Tribunal against the non-upward revision of pay scale of Inspector of Post Offices with effect from 1-1-86 though assurance was given by the then Dy. Minister of Communication on 9-2-92 on the floor of Lok Sabha that the minister has been considering the proposal for revision of pay of these persons as per recommendation of 4th Pay Commission report, but nothing has been done so far. As such claiming the said relief on the basis of the 4th Pay Commission Report also the applicant has prayed that the respondents be directed to revise the pay scale of the Inspectors of Post Office to Rs.1640-2900 and 20% if the same be upgraded to the next Higher grade of Rs.2000-Rs.3200 changing the designation as Sub-divisional Officer postal, and the pay scale of Assistant Suptd. of post offices be revised to Rs.2200-4800 as this is a promotional post.

2. According to the applicant the nature of

competitive examination for recruitment of Inspectors of Post Offices, as mentioned in para 4.3 of this application, is much difficult and can be said to be superior to that of any competitive examination conducted by the Service Commission for the direct recruitment of Inspectors of Central Excise, Income-tax, Customs and Narcotics etc. The duties and responsibilities of the Inspectors in the department are manifold. This has been described by them in this application, which includes both administrative and otherwise. The applicant states that the duties and responsibilities of the Inspectors of Post Offices can be equated to the duties and responsibilities of Sub-Divisional Officer of the State Government and the Department of Education etc. who are in Gazetted rank, while the Inspectors of Post Offices are Group 'B' employees, but their duties and responsibilities are more than those of any Group 'B' officers of State Government or Central Government as described above. Previously they were given clerical assistance, but the Government withdrew it in the year 1952 for technical reasons.

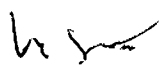
3. It was also pointed out that G.O.S. 32-11-22 (Sub-Divisional Officer of Post Offices) were put in the scale of Rs. 420-640 which is approximately the same as that of the Inspectors of Post Offices. This order is not given in the Supervisory staff who are in receipt of Rs. 420-640 scale of pay which was considered to be the same as that of the Inspectors of Post Offices who were required to supervise. Again G.O.S. 1-1-26 (Sub-Divisional Officer of Post Offices) were put in the scale of Rs. 420-640 which is approximately the same as that of the Inspectors of Post Offices who were required to supervise.

G.O.S. 1-1-27. The Inspectors of Post Offices were put in the scale of Rs. 420-640 which is approximately the same as that of the Inspectors of Post Offices who were required to supervise.

and that of the Selection Board is to be held in the year 1950. The Selection Board has been informed that the 4th Pay Commission has recommended that the pay scale of the Junior Accounts Officers in the pay scale of Rs. 1600-2500 in the department of Post offices should be upgraded to the cadre of Rs. 2000-3200. This cadre was previously reserved for Junior Inspectors. The pay scale was recommended by the 4th Pay Commission at Rs. 1300-400 but the same is not given to the cadre to which the Junior Inspectors belong. The 4th Pay Commission has specially recommended in its report that higher pay scale may be given to the Inspectors in the department of direct recruitment in the cadre of Rs. 2000-3200. This condition of the direct recruitment is in accordance with the upper revision of pay scale of the 4th Pay Commission agreed in principle looking to the responsibilities of this cadre and recommended pay scale of Rs. 1600-2500. But the same has not been given. The primary reason of the applicant is that ~~the same~~ the duties and responsibilities are performed by the Inspectors of the other departments. Subordinate staff of Post offices have been given revised pay scale of Rs. 1600-2500 and the Supervisor and the Inspectors have been given revised pay scale and their cadre has been upgraded. Even though the Junior Accounts Officers are entitled to 30% posts of higher grade of Rs. 2000-3200, the Inspectors who are performing more arduous and responsible work have not been given this benefit. The recommendations of the 4th Pay Commission have also not been accepted. The assurance given in the past has not been given effect to. The applicant's category has been ignored by the Government in the case of the gradation.

4. The respondents in their written statement have pointed out that in the Postal Department no direct recruitment to the grade of Inspector or Sorting Assistants are being made. But in the matter of efficiency it was recommended to the Staff Selection Commission that direct recruitment is essential to the cadre of Inspectors and Assistant Superintendents, but the same has not been done. The pay scale of Inspectors/ASIs are linked to direct recruits. The question of merger of direct recruits and departmental promoters has to be considered by consulting the department and the Govt. According to the respondents the matter has engaged attention of the Government although the same is pending.

5. Taking into consideration the duties and responsibilities of the applicants and the duties and responsibilities shouldered by the Inspectors of other departments who are placed in a particular scale and their upgradation to the tune of 30%, to the detriment of the others the matter should have been decided by now. But it is strange that the Govt. is sleeping over the matter and the same is being kept pending. Therefore, we direct the respondents to decide the matter regarding the pay scale and upgradation of 30% posts, within a period of 4 months from the date of communication of this order. They shall pass a speaking order either against or in favour of the applicant. No order as to the costs.


Member (.)


Vice-Chairman.

(tick)

Dated: 1st April, 1992/1993.

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V.C.